

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**

**Present :- Sri.S.Krishnakumar, District Judge**

Sub :- Estt - District Court, Kozhikode - Promotion , Transfer and posting of members of staff - Orders - Issued.

- Read:-
1. Order No A1- 22/2022 dated 07- 06-2022 of this court.
  2. Order No A1 - 5742 / 2022 dated 09-06-2022 of this court.
  3. Transfer request of Sri.Suresh.K.K, Attender , Munsiff Court, Vatakara.
  4. Transfer request of Sri.Suraj.N.K, Attender , District Court , Kozhikode.

**ORDER NO. A1- 22/2022**

**Kozhikode, Dated :15.06.2022**

The following Order of Promotion transfer and posting of members of staff are issued.

1. Sri.Suresh.K.K (PEN 656020 ) Attender, Munsiff Court, Vatakara is transferred and posted as such to Munsiff Court, Nadapuram in the existing vacancy.
2. Sri.Suraj.N.K (PEN 665689 ) Attender, District Court, Kozhikode is transferred and posted as such to Munsiff Court,Vatakara Vice SI No 1.
3. Sri.Sajeevan.M (PEN 667253) Process Server, Spl Court (NDPS Act Cases)/Addl District & Sessions Court, Vatakara is appointed by transfer as Attender transferred and posted as such to Munsiff Court - II, Kozhikode in the existing vacancy.
4. Sri.Prakasan.T.P ( PEN 656460 ), Process Server , Spl Court (NDPS Act Cases) / Addl District & Sessions Court, Vatakara is appointed by transfer as Attender transferred and posted as such to Munsiff - Magistrate Court, Payyoli in the existing vacancy.
5. Smt.Liji.S.V ( PEN 655092 ), Process Server , Spl Court (NDPS Act Cases) /Addl District & Sessions Court, Vatakara is appointed by transfer as Attender transferred and posted as such to family Court, Vatakara in the existing vacancy.
6. Sri.Sreejish.P.P ( PEN 659480 ), Process Server , Sub Court , Koyilandy is appointed by transfer as Attender transferred and posted as such to District Court, Kozhikode Vice SI No 2.
7. Sri.Shyju.K ( PEN 623896 ), Process Server , O/o Waqf Tribunal, Kozhikode is transferred and posted as such to District Court,Kozhikode Vice SI No 8.
8. Smt.Preetha.N ( PEN 831017 ) Process Server , District Court, Kozhikode is transferred and posted as such to O/o Waqf Tribunal, Kozhikode Vice SI No 7.

The Joining Time of SI No 3, 4 and 6 is restricted to three days on public interest and others are not entitled for joining time. The Presiding officers concerned are directed to relieve the incumbents forthwith. The posting of substitute to Serial No 3 to 6 will be made later.

Sd/-

**DISTRICT JUDGE**

1. The Chairman, Waqf Tribunal , Kozhikode.
2. The Judge, Family Court, Kozhikode / Vatakara.
3. The Sub Judge, Koyilandy .
4. The Prl Munsiff-II, Kozhikode.
5. The Munsiff, Nadapuram / Vatakara.
6. The Munsiff - Magistrate / Payyoli,

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II / III / IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. Sec.B1, District Court, Kozhikode.
6. The File. 7. The Proceedings file.

// True Copy / Forwarded / By Order //

  
Sheristadar